

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.288**  
**ANSWERED ON 03.02.2023**

**CATTLE RUN OVER INCIDENTS AFFECTING TRAINS**

288 SHRI BINOY VISWAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of instances where cattle run overs affected trains in India since 2019, year-wise;
- (b) the quantum of financial loss incurred by the Railways due to cattle run overs since 2019, year-wise;
- (c) the steps taken by the Railways to prevent cattle run overs; and
- (d) the details of action taken by the Railways since 2019 under Sections 154 and 147 of the Railways Act, 1989 against persons whose cattle is found moving in railway land, year-wise?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d) A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 288 BY SHRI BINOY VISWAM ANSWERED IN RAJYA SABHA ON 03.02.2023 REGARDING CATTLE RUNOVER INCIDENTS AFFECTING TRAINS**

(a) The number of trains affected by cattle run overs since 2019 is as under:

Financial Year	Number of instances of Cattle Run Over on Indian Railways	Number of Trains lost punctuality due to Cattle Run Over
2019-2020	27057	37067
2020-2021	19960	23164
2021-2022	28727	36060
2022-2023 (Up to 23.01.2023)	26180	35734

(b) All electric and diesel locomotives are provided with cattle guard for protecting locomotives from the cattle hits. Hence, the quantum of financial loss i.e. amount spent on related damage/repair of such incidents is nominal.

(c) A number of preventive measures have been taken by Zonal Railways to reduce animal fatalities on Railway track, which include the following:

- (i) Cleaning of garbage and removal of wild vegetation along the track.
- (ii) Sensitization of Train Crew on a regular basis for frequent whistling at locations prone for cattle/animal run over.
- (iii) Construction of fencing/boundary wall at identified locations of trespass by cattle/animal and approaches of major towns.
- (iv) Counselling of villagers for taking necessary steps to avoid cattle coming near track through safety seminar/propagandas in villages.
- (v) Avoid dumping of food waste along railway track to avoid unnecessary congregation of animals near railway track.

(d) The number of cases registered under section 154 and 147 of the Railway Act, 1989 against persons whose cattle are found moving in railway land and number of persons arrested since 2019, are as under:

Year	Number of cases registered		Number of persons arrested	
	Under section 147	Under section 154	Under section 147	Under section 154
2019	35	16	35	16
2020	196	30	191	14
2021	225	108	217	55
2022	356	72	348	58